

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES)

RAJYA SABHA
UNSTARRED QUESTION NO. 1079
(TO BE ANSWERED ON 15.12.2022)

PRAGATI PLATFORM FOR PROJECTS AND PROGRAMMES

1079 # SMT. GEETA ALIAS CHANDRAPRABHA:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether a Pro-active Governance and Timely Implementation Platform (PRAGATI) has been launched by Government to address public problems and to monitor projects and programmes;
- (b) if so, whether the role of the States has also been fixed under this platform;
- (c) whether the Central and State Governments would be able to co-ordinate with each other to resolve problems and monitor programmes through this platform; and
- (d) the total number of problems resolved through this platform in the last 2 years, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (d): PRAGATI (Pro-Active Governance and Timely Implementation) is an ICT based multi-purpose and multi-modal platform aims at reviewing important schemes/ programmes /projects of the Government of India as well as the projects flagged by the State Governments for timely implementation and desired outcome. All stakeholders from Central and State Governments participate in PRAGATI meetings. This platform has improved coordination among the stakeholders and helped better monitoring and faster implementation of projects by resolving issues through discussions and exchange of information among the stakeholders. In last two years about 696 issues pertaining to big ticket projects have been resolved through the mechanism of PRAGATI and Project Monitoring Group(PMG).
